Production of Clean Coal

- $\dagger 1033.$ SHRIMATI KUM KUM RAI: Will the Minister of COAL be pleased to state:
- (a) whether the Central Government is going to introduce a pilot project to make clean coal (coal with zero pollution);
 - (b) if so, whether this project will be launched in Bihar;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRAHLAD SINGH PATEL): (a) There is no such proposal at present.

(b) to (d) Question do not arise.

Illegal occupation of staff quarters of South Eastern Coalfields

- 1034. SHRI JI30N ROY: Will the Minister of COAL be pleased to state:
- (a) whether it is a fact that a member of Legislative Assembly is occupying a number of staff quarters at Birsiughpur Colony of Johila area under South Eastern Coalfields;
- (b) if yes, the number of quarters under his occupation with date of occupation of each;
 - (c) whether any penal rent is being realised from the occupant;
 - (d) if yes, the amount thereof; and
 - (e) if no, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRAHLAD SINGH PATEL): (a) and (b) Three quaters at Birsinghpur are under the occupation of an MLA of Nowrozabad constituency of Madhya Pradesh since September 1998, October 2000 and October 2002 respectively.

(c) and (d) The management of Johilla area has already raised a demand note on the Hon'ble MLA for payment of Rs. 1,83,750/- towards

[†]Original notice of the question was received in Hindi.